

### Expansion of efficient units of fertilizer manufacturers

†1417. SHRI BHARATSINH PRABHATSINH PARMAR :  
SHRI PARSHOTTAM KHODABHAI RUPALA :

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

- (a) whether Government is regularly monitoring the economic status and efficiency of public sector and cooperative fertilizer manufacturers;
- (b) if so, the details thereof;
- (c) the details of fertilizer manufacturer unit which has been found fully efficient and to which Government has to provide per ton lesser subsidy;
- (d) whether Government would encourage this capable unit for its expansion; and
- (e) the quantum of Government capital in cooperative institutions and whether cooperative fertilizer manufacturer institution has proposed to return Government's capital, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) to (b) Yes, Sir. Government regularly monitors the economic status and efficiency of public sector and cooperative fertilizer manufacturers by taking measures such as review of monthly and quarterly performance, setting up of targets for the companies in the Memorandum of Understanding (MoU) signed every year in terms of the Department of Public Enterprises (DPE) guidelines and monitoring it regularly through Quarterly Review Meetings (QRM) held under the Chairmanship of Secretary.

(c) Actual energy consumption subject to pre set energy norms of NPS-III is reimbursed. In case of energy efficient units consuming less than pre set norms, the energy savings component is incentivise at the basic weighted average rate of inputs consumed. A list of units with pre set and actual energy consumption for the year 2009-10 is given in Statement (See below).

(d) Units are encouraged to maximise energy savings by providing incentives at the weighted average rate of inputs consumed.

(e) Only one cooperative society namely Krishak Bharti Cooperative Limited (KRIBHCO) is under the administrative control of Department of Fertilizer. As on date Government's equity in KRIBHCO is Rs 188.90 crore. KRIBHCO has forwarded two cheques of the value of Rs 91.40 crore towards repatriation of equity. If these repatriations are accepted by the Department, the Government of India's equity will be reduced to Rs. 97.50 crore.

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†Original notice of the question was received in Hindi.

**Statement**

*A list of units with pre set and actual energy consumption  
for the year 2009-10*

	Re-assessed capacity MT	NPS-III Energy Norms (Gcal/MT)	Actual Energy 2009-10 (Gcal/MT)	
	1	2	3	
<b>GROUP-I : Gas</b>				
1..	IFFCO Aonla-I	864600	5.690	5.667
2.	Indo-Gulf-Jagdishpur	864600	5.534	5.424
3.	Kribhco-Hazira	1729200	5.952	5.925
4.	NFL-Vijaipur-I	864600	5.952	5.780
5.	NFCL-Kakinada-I	597300	5.712	5.568
6.	CFCL-I Kota	864600	5.621	5.635
7.	TATA	864600	5.417	5.171
8.	KSFL-Shahjahanpur	864600	5.712	5.678
9.	NFCL-Kakinada-II	597300	5.712	5.570
10.	IFFCO-Aonla-II	864600	5.522	5.536
11.	NFL-Vijaipur-II	864600	5.712	5.483
12.	IFFCO-Phulpur-I	551100	7.584	6.639
13.	SFC-Kota	379500	7.847	7.447
14.	GSFC-Baroda	370590	6.935	6.466
15.	IFFCO-Kalol	544500	6.607	5.767
16.	RCF-Thal	1706897	6.938	6.293
17.	BVFCL-III	315000	12.688	14.047
18.	BVFCL-II	240000	12.610	18.228
19.	RCF Trombay	330000	9.569	7.663
20.	IFFCO-Phulpur-II	864600	5.883	5.629

	1	2	3
21. CFCL-II — Kota	864600	5.678	5.427
Wt.Avg.		6.341	6.179
<b>SUB TOTAL :</b>	<b>16007387</b>		
<b>GROUP-II: Pre-1992 Naphtha</b>			
1. MCFL-Manglore	379500	7.356	6.586
2. MFL-Madras	486750	8.337	7.804
3. SPIC-Tuticorin	620400	7.382	7.382
4. ZIL-Goa	399300	7.308	6.902
Wt.Avg.		7.608	7.229
<b>SUB TOTAL :</b>	<b>1885950</b>		
<b>GROUP-III: FO/LSHS</b>			
1. GNVFC-Bharuch	636900	7.989	8.069
2. NFL-Nangal	478500	9.517	9.509
3. NFL-Bhatinda	511500	10.221	9.617
4. NFL-Panipat	511500	9.654	9.789
Wt.Avg.		9.263	9.173
<b>SUB TOTAL ::</b>	<b>2138400</b>		
<b>GRAND TOTAL</b>	<b>20031737</b>	<b>6.772</b>	<b>6.598</b>

**Policies for production of fertilizers**

1418. SHRIMATI T. RATNA BAI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the country does not have in place policies to produce fertilizers it will need shortly;
- (b) if so, the details thereof;
- (c) the reasons therefor; and
- (d) the steps being taken to avoid such situation in future?